

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 05-06-2021

MORNING SESSION

SL. No.	CASE NO.	
1	O.S.	366/06
2	O.S.	601/07
3	O.S.	823/07
4	O.S.	349/07
5	O.S.	637/07
6	O.S.	541/08
7	L.A.C.	2/2014
8	O.S.	542/14
9	O.S.	434/15
10	O.S.	278/14
11	Misc.	59/18
12	M.C.	4/2019
13	O.S.	75/19
14	O.S.	177/19
15	O.S.	14/2020

AFTERNOON SESSION

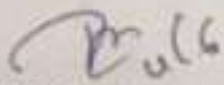
1	O.S.	383/10
2	O.S.	591/12
3	O.S.	370/08
4	O.S.	569/18
5	O.S.	146/20
6	O.S.	864/20
7	O.S.	1833/06
8	O.S.	2257/06
9	Ex.	23/16
10	Misc.	16/12
11	O.S.	230/14
12	O.S.	611/16
13	L.A.C.	20/07
14	L.A.C.	13/15
15	O.S.	94/2021

**Prl. Senior Civil Judge & JMFC,
Devanahalli.**

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI.

Cause List - Dated 05-06-2021.

MORNING SESSION		
HEARING		
Case Numbers		
1.	O.S.	535/2015
2.	O.S.	301/2016
3.	O.S.	374/2016
4.	O.S.	482/2016
5.	O.S.	202/2018
6.	O.S.	324/2018
7.	Misc.	46/2018
8.	O.S.	209/2020
9.	O.S.	617/2020
10.	O.S.	826/2020
11.	O.S.	83/2021
12.	O.S.	86/2021
13.	O.S.	275/2021
14.	O.S.	575/2015
15.	O.S.	640/2015
AFTERNOON SESSION		
16.	O.S.	644/2015
17.	O.S.	267/2018
18.	O.S.	287/2018
19.	O.S.	935/2019
20.	O.S.	531/2020
21.	O.S.	704/2020
22.	O.S.	952/2020
23.	O.S.	26/2021
24.	O.S.	93/2021
25.	O.S.	116/2021
26.	O.S.	150/2012
27.	O.S.	973/2020
28.	O.S.	216/2018
29.	O.S.	735/2014
30.	O.S.	2029/2006


I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow S.O.P.
issued by Hon'ble High Court of Karnataka, Bengaluru.

II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI

CAUSE LIST DATED 05-06-2021

MORNING SESSION

Sl.No.	Case Type	Case No./year
1	O.S.	33/2016
2	O.S.	435/2017
3	O.S.	386/2020
4	O.S.	186/2021
5	O.S.	300/2008
6	O.S.	203/2013
7	O.S.	196/2016
8	O.S.	602/2017
9	L.A.C Misc	4/2010
10	O.S.	369/2012
11	O.S.	495/2013
12	Misc.	32/2013
13	Misc.	19/2015
14	O.S.	414/2017
15	O.S.	40/2008

AFTERNOON SESSION

16	O.S.	9/2008
17	O.S.	561/2011
18	O.S.	334/2013
19	O.S.	562/2013
20	O.S.	841/2015
21	O.S.	653/2019
22	O.S.	27/2006
23	O.S.	1123/2006
24	O.S.	1647/2006
25	O.S.	1084/2007
26	O.S.	1191/2007
27	O.S.	78/2010
28	O.S.	428/2013
29	O.S.	470/2013
30	O.S.	717/2015

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 05-06-2021

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u> 1. O.S.715/2013 2. O.S.69/2017 3. O.S.351/2017 4. O.S.111/2013 5. C.C.5025/2016 6. C.C.3959/2017 7. C.C.1879/2017 8. C.C.2581/2017 9. C.C.55/2017 10. C.C.2518/2017 11. C.C.231/2017 12. C.C.2219/2018 13. C.C.1488/2018 14. C.C.1717/2018 15. C.C.4437/2019	<u>HEARING</u> 1. C.C.4816/2019 2. C.C.4416/2019 3. C.C.4377/2019 4. C.C.4218/2019 5. C.C.3437/2019 6. C.C.3497/2019 7. C.C.1581/2019 8. C.C.3436/2019 9. C.C.3510/2019 10. C.C.3760/2019 11. C.C.3762/2019 12. O.S.203/2021 (New suit) 13. O.S.205/2021 (New suit) 14. EX 15/2017 (Orders) 15. EX 16/2018 (Orders)


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 21-05-2021 issued by the Hon'ble High Court of Karnataka.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 05-06-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL CASES	CIVIL CASES
<u>HEARING</u>	<u>HEARING</u>
1. Cr.No.62/2021(VNPS)	1. O.S.248/2016
2. Cr.No.10/2021(VNPS)	2. O.S.468/2017
<u>WARRANT</u>	3. O.S.238/2019
3. C.C.2114/2017	<u>SUMMONS</u>
4. C.C.3679/2017	4. O.S.194/2017
5. C.C.3115/2018	5. O.S.284/2018
<u>BODY WARRANT</u>	6. O.S.514/2018
6. C.C.3337/2018	7. O.S.60/2020
<u>SUMMONS</u>	8. O.S.214/2020
7. C.C.1815/2016	9. O.S.30/2021
8. C.C.2473/2019	10. O.S.132/2021
9. C.C.3297/2020	<u>ARGUMENTS</u>
10. C.C.6700/2020	11. O.S.96/2012
<u>NOTICE</u>	12. O.S.34/2021
11. C.C.2651/2012	<u>NOTICE</u>
12. P.C.R.413/2019	13. O.S.224/2014
<u>STEPS</u>	14. O.S.78/2019
13. CrI.Mis.322/2017	<u>NEW SUITS</u>
14. CrI.Mis.323/2017	15. O.S.204/2021
<u>ARGUMENTS</u>	
15. C.C.568/2007	

NOTE: All the advocates are requested to strictly follow SOP dated 21/05/2021 issued by the Hon'ble High Court of Karnataka.

A. S. S. S.
C/c Addl.Civil Judge & JMFC.,
Devanahalli.